

has been collected regarding the Korea Coal-field, the opening up of an open cast mine and one underground mine in this area has been sanctioned, and orders for various essential items of machinery required have been placed by the D.G., S.D. Steps have also been taken to open training centres for the training of the technical staff required in connection with the development plans. Drilling has also been started in Karunpura and will be taken up shortly in Kathara and Jhilmilli-Bisrampur areas and working plans for these areas will be drawn up after intensive prospecting has been completed. The transport requirements have also been assessed and communicated to the Ministry of Railways.

Border Incident

540. **Shri D. C. Sharma:** Will the Prime Minister be pleased to state:

(a) the number of border incidents which have occurred during the period from the 1st of May, 1956 to the end of July, 1956 on the Indo-Pakistan borders of East Pakistan; and

(b) the extent of loss of life and property on the Indian side?

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru): (a) 34 incidents were reported during the period from the 1st May to the 15th July, 1956. Information in respect of the second fortnight of July is still awaited from the State Governments concerned.

(b) One Indian national was killed and another kidnapped. Properties worth Rs. 5,500 and 104 head of cattle were lost.

Disposals

541. **Pandit D. N. Tiwary:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) circumstances under which disposals are done by negotiation; and

(b) the amount of sale by negotiation in 1955-56?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar): (a) Sale by negotiation is done only under exceptional circumstances depending upon the nature, quantity, condition and location of the stores or failure to secure competitive bids otherwise.

(b) Rs. 32,525/8/-

Bhakra Nangal Project

542. **Shri D. C. Sharma:** Will the Minister of Irrigation and Power be pleased to state the number of power houses started up-to-date according to Bhakra Nangal Multipurpose Scheme?

The Deputy Minister of Irrigation and Power (Shri Hathi): Two Please.

Low-Income Group Housing Scheme

543. { **Shri Radha Raman :**
Shri Balmiki :
Shri Hem Raj :

Will the Minister of Works, Housing and Supply be pleased to state the total number of persons in different States of India who received loans under the low-income group housing scheme and the total amount involved in these loans?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar): Two Statements are laid on the Table of the Lok Sabha [See Appendix V annexure No. 58].

Displaced Persons Registered under Citizenship Act, 1955

544. **Shri Krishnacharya Joshi:** Will the Minister of Rehabilitation be pleased to state the total number of displaced persons state-wise who have registered themselves as citizens of India after the Citizenship Act of 1955 came into force in 1955?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): None so far. The rules for the registration of displaced persons under the Citizenship Act, 1955, were issued only in July 1956 and the earliest that the registration could be effected in any State would be the beginning of August, 1956.

मैंगनीज घयस्क का निर्यात

५४५. **श्रीमती अनुसुवाबाई बोरकर :** क्या वाणिज्य और उद्योग मंत्री यह बताने की कृपा करेंगे कि १९५५ में मैंगनीज घयस्क के निर्यात में कमी होने के क्या कारण थे ?

वाणिज्य और उद्योग तथा लोहा और इस्पात मंत्री (श्री कृष्णभाषाजी) : संयुक्त राष्ट्र अमेरिका तथा ब्रिटेन को जो प्रमुख खरीदार हैं, मैंगनीज घयस्क का निर्यात घट गया है जिसके निम्न कारण हैं :—

संयुक्त राष्ट्र अमेरिका—

(क) १९५५ में संयुक्त राष्ट्र अमेरिका में इस्पात के उत्पादन में कमी होना ;

- (ख) अमेरिका के संग्रहित स्टाक में से माल का निकाल दिया जाना ; और
- (ग) रेल के परिवहन साधन पर्याप्त न होना, जिससे कोटों का कई जगह बंट जाना ।

श्रीदेव—

- (क) सोवियत समाजवादी गण-तंत्र संघ द्वारा प्रतिद्वन्द्विता, और
- (ख) रेल के परिवहन साधन पर्याप्त न होना, जिससे कोटों का कई जगह बंट जाना ।

River Survey in West Bengal

546. Shri N. B. Chowdhury: Will the Minister of Irrigation and Power be pleased to state:

(a) the areas in West Bengal in respect of which surveys and investigations have been made so far; and

(b) whether any survey has been made of the river Rupanarayan to solve the problem of its navigability and silting ?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) An area of 13,076 sq. miles in West Bengal has so far been contour surveyed and an area of 6,976 sq. miles has been aerially surveyed as per details given below :—

| Name of District | Area in sq. miles. | Area al- ready con- toured. |
|-------------------------|--------------------|-----------------------------|
| | | sq. miles. |
| Burdwan | 2,956 | 2,435 |
| Bankura | 2,566 | 555 |
| Midnapore | 4,889 | 2,021 |
| Howrah | 539 | 267 |
| Hooghly | 1,208 | 777 |
| 24-Parganas | 4,790 | 2,044 |
| Nadia | 1,509 | 1,507 |
| Murahidabad | 2,063 | 2,063 |
| Birbhum | 1,743 | 1,407 |
| | 21,903 | 13,076 |
| | | Area aeri- ally surveyed |
| West Dinajpur | 1,385 | 1,385 |
| Malda | 1,392 | 1,392 |
| Jalpaiguri | 2,374 | 2,374 |
| Cooch | 1,325 | 1,325 |
| Darjeeling | 1,200 | 500 |
| | 7,676 | 6,976 |

(b) The reply is in the negative.

Foreign Exchange

547. Shri Debendra Nath Sarma: Will the Minister of Commerce and Industry be pleased to state the amount of foreign exchange earned by India by export of tea and jute each separately in 1954-55 and 1955-56 ?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) :

| | Crores of Rs. | |
|--|---------------|---------|
| | 1954-55 | 1955-56 |
| Tea | 147 | 109 |
| Jute manufactures (including twist and yarn) | 124 | 118 |
| Export of raw jute is not allowed. | | |

सरकारी कार्यालय और रहने के अवन

५४८. श्री जू० चं० सोबिया : क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५५-५६ में केन्द्रीय लोक-निर्माण विभाग ने नई दिल्ली में कितनी लागत के सरकारी कार्यालयों और रहने के अवनों का निर्माण किया ;

(ख) इस निर्माण-कार्य को पूरा करने के लिये १ लाख रुपये से अधिक के कितने ठेके दिये गये और इन ठेका पाने वाले ठेकेदारों के नाम और उनको दिये गये ठेकों की कीमत कितनी थी ;

(ग) क्या ठेकेदारों द्वारा किये गये काम में कुछ त्रुटियां पाई गई थीं ; और

(घ) यदि हां, तो उनके सम्बन्ध में क्या कार्यवाही की गई है ?

निर्माण, आवास और संभरण मंत्री के सभा सचिव (श्री पू० शे० नास्कर) :
(क) ४,४६,८४,१३१

(ख) १११ । ठेकेदारों के नाम और ठेके की रकम का व्यौरा साथ में लगा है ।
[बिंबिये परिशिष्ट ५, अनुबन्ध सं० ५६]

(ग) जी हां, छोटे कित्म के ।